

National Company Law Tribunal

Allahabad Bench

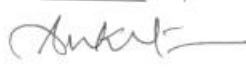
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C P No.(IB) 140/ALD/2017

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.12.2018

NAME OF THE COMPANY: M/s. ASREC (India) Limited Vs. M/s. Shashi Oils and Fats Pvt. Ltd.

SECTION OF I & B CODE: 7 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Ankit Kr. Singh	PCS	RP	
2.				


CP NO. (IB) 140/ALD/2017


Sh. Ankit kr. Singh, PCS for the RP is present.

Resolution Professional filed progress report on 7th December, 2018.

List the matter on 13th December, 2018.

Dated: 10.12.2018


SAROJ RAJWARE,
MEMBER (T)


BIKKI RAVEENDRA BABU
MEMBER (J)